

Naz Foundation (India) Trust & Others

v.

Suresh Kumar Koushal & Others

(Supreme Court Of India)

HON'BLE MR. JUSTICE H.L. DATTU HON'BLE MR. JUSTICE
SUDHANSU JYOTI MUKHOPADHAYA

Review Petition (Civil) No. 41-55 Of 2014 In Civil Appeal No. 10972, 10974, 10986, 10981, 10983, 10984, 10975, 10973, 10985, 10976, 10980, 10982, 10977, 10978 & 10979 Of 2013 With Review Petition (Civil) No. 197 Of 2014 In Civil Appeal No. 10972 Of 2013 With Review Petition (Civil) No. 198 Of 2014 In Civil Appeal No. 10972 Of 2013 With Review Petition (Civil) No. 202 Of 2014 In Civil Appeal No. 10972 Of 2013 With Review Petition (Civil) No. 211 Of 2014 In Civil Appeal No. 10972 Of 2013 With Review Petition (Civil) No. 219 Of 2014 In | 28-01-2014

1. Delay condoned.
2. Application for Oral hearing is rejected.
3. We have gone through the Review Petitions and the connected papers. We see no reason to interfere with the order impugned.
4. The Review Petitions are, accordingly, dismissed.